

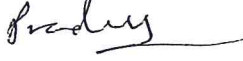

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO. 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW  
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 28-2-2017.

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**  
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

C.P No. or CA No.	T.P No.	Purpose	Section	Name of the Parties
CP15/12	33/16	Hearing	397/ 398	Ramesh Santhanam & 2 others Vs Ronald vuillemin & 3 others

SL.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION	REPRESENTATION BY WHOM (Petitioner _____ Respondent)	SIGNATURE
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1)	PRADEEP 9036842647		FOR PETITIONERS	
2)	VINEK. B.R. 9886001771		For Respondents	

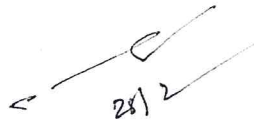
Counsel for Respondents 1 to 10 filed 2 sets of copies. Counsel for petitioner is present. He undertakes to file 2 sets of copies. Notice to R-13 is not taken out. Counsel for Petitioner is directed to service on R-13. He has to collect notice from the Registry. Counsel for R-14 and R-15 is absent. He is directed to file 2 sets of copies.

Posted to 04.04.2017.

MEMBER (J)

MEMBER (T)

Counsel for Petitioner is present. Counsel for respondents is also present. They requested time to submit arguments. Hence posted to 12.04.2017. It is also connected to TP 116/16.



MEMBER (J)



MEMBER (T)

~~Heard counsel for Petitioner. For orders, posted to 15.03.2017.~~